

- (vi) Duplication of tally work between port and Dock Labour Board workers is being avoided.
- (vii) A control room has been established to monitor the operations round the clock.
- (viii) Supervision over cargo handling operations and other allied services has been intensified.
- (ix) Specific target dates are being fixed for completion of loading/unloading of each vessel.
- (x) Close co-ordination is being maintained between the port users and the concerned departments of the Port Trust.

Medical Facilities for Government Servants Residing in Cities not Covered by CGHS

1525. SHRI SRIBALLAV PANIGRAHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Central Civil Government servants while in service get reimbursement of medical expenses under Central Services (Medical Attendance) Rules 1944, and those reside in a few big cities like Delhi, Bombay, Calcutta and Madras get treatment medicines from Government hospitals/CGHC dispensaries by contributing a nominal amount to the Central Government Health Scheme;

(b) whether it is also a fact that after retirement also these Government pensioners continue to get medical treatment from these hospitals and dispensaries by contributing a nominal amount;

(c) whether armed forces personnel also continue to get similar benefits after retirement, but retired government servants who reside in cities which are not covered under CGHS, do not get any medical reimbursement which they were getting while in service; and

(d) if so, the reasons thereof and remedial measures taken ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) to (c). Yes, Sir.

(d) The question of providing medical facilities to the retired Central Government employees not residing in an area covered by the Central Government Health Scheme is under consideration of the Fourth Pay Commission.

Jayaprakash Narayan Memorial Committee

1526. PROF. MADHU DANDAVATE : Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) when was the 'Jayaprakash Narayan Memorial Committee' headed by the Prime Minister announced in the House;

(b) the number of meetings of the committee held so far since its formation;

(c) details of the schemes formulated regarding Jayaprakash Narayan's memorial; and

(d) how far were the schemes implemented ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) On 25th March, 1981,

(b) Two

(c) (i) Construction of a modern hospital in the memory of Shri Jayaprakash Narayan in Patna.

(ii) To explore the possibility of converting the birth place of the late Shri Jayaprakash Narayan in vil.

lage Sitab Diyara, District Ballia into a Memorial in consultation with the State Government.

(d) (i) Project Report for the hospital is under preparation.

(ii) As the private party which inherited the property of the late Shri Jayaprakash Narayan did not agree to transfer it to the State Government, alternative site for constructing the Memorial was in the process of being identified. In the meanwhile, the State Govt. came to know of the formation of the 'Jayaprakash Narayan Memorial Trust' which is reported to have constructed the Memorial.

Group on Resources for Education

1527. SHRI S.M. BHATTAM : Will the Minister of HUMAN RESOURCES DEVELOPMENT† be pleased to state :

(a) whether the Education Ministry has set up a Group on Resources for Education;

(b) if so, the composition and terms for reference of the Group; and

(c) whether the problem of finding adequate resources for implementing the new education policy is sought to be tackled with the assistance and involvement of the states ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI P.V. NARASIMHA RAO) : (a) to (b). In pursuance of the decision taken at the Conference of State Education Ministers held on 29-30 August, 1985, the Ministry for Human Resource Development has set up a Group on Resources for Education to go into the whole question of financial resources needed for fulfilling the objectives of New Education Policy. This Group consists of the following members :

1. Prof. Sambhu Ghosh,
Minister for Higher Education,
Government of West Bengal.

2. Shri M. Raghupathy,
Minister for Education,
Government of Karnataka.
3. Prof. Ram Meghe,
Minister for Education,
Government of Maharashtra.
4. Shri Jadunath Das Mahapatra,
Minister for Education,
Government of Orissa.
5. Prof. Rakamlova,
Minister for Education,
Government of Mizoram.
6. Smt. Uma Pandey,
Minister for Education,
Government of Bihar.
7. Shri C.K. Jaiswal,
Minister for Education,
Government of Madhya Pradesh.
8. Dr. M.S. Adiseshiah,
Chairman,
Madras Institute of
Development Studies,
Madras.
9. Dr. D.M. Nanjundappa,
Vice Chancellor,
Karnataka University,
Dharwar.
10. Prof. D.T. Lakerwala
No. 5 L.N.H. Orphanage
Chowpathy Road,
Bombay.
11. Dr. Raja Challiah,
Member
Planning Commission.
12. Shri J. Veera Raghavan,
(Member-Secretary)
Adviser (Education)
Planning Commission.

The Group will determine its own terms of reference and procedure. The States will be actively involved in the process of exploring possibilities of finding additional resources for implementing the New Education Policy.